

NATIONAL COMPANY LAW TRIBUNAL
MUMBAI BENCH, MUMBAI

C.P No.29/(MAH)/2015
CA No.

CORAM:

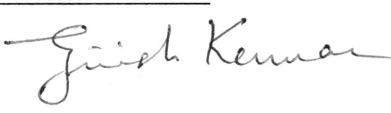

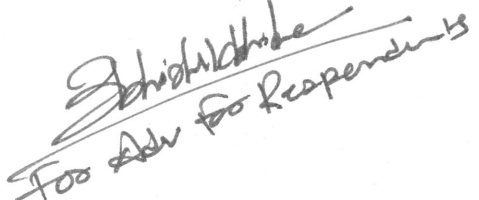
Present: SHRI B.S.V. PRAKASH KUMAR
MEMBER (J)

ATTENDENCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF
THE NATIONAL COMPANY LAW TRIBUNAL ON 03.02.2017

NAME OF THE PARTIES: Mrs. Neha Kumar & Anr.

V/s.
M/s. NESA Radiation Solutions Pvt. Ltd.

SECTION OF THE COMPANIES ACT: 397/398 of the Companies Act 1956
and 241/242 of the Companies Act, 2013.

S. No.	NAME	DESIGNATION	SIGNATURE
1.	Girish Kumar	On behalf of Petitioner 1	
2.	Neeja Kumar	Petitioner 2	
3	ABHISHEK BHIDE		 For Adv for Respondents

ORDER

C.P No. 29/397-398/CLB/MB/MAH/2015

1. The Learned Representatives of both the parties are present.
2. List this matter on 03.03.2017 for hearing.

Dated : 03.02.2017.

sd/-
B.S.V. PRAKASH KUMAR
MEMBER (JUDICIAL).